

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5262  
ANSWERED ON:14.08.2014  
RESCHEDULING OF PREMIUM PAYMENTS  
Venugopal Dr. Ponnusamy

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the highway developers have approached the National Highways Authority of India (NHA) for rescheduling of premium payments for National Highway projects;
- (b) if so, the details thereof;
- (c) whether the NHA has agreed to the request of these National Highway developers; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHANPAL GURJAR)

(a) to (d) To tide over their cash flow problems in the initial years, developers/ concessionaires of already awarded projects requested National Highways Authority of India (NHA) to permit them to consider reschedulement of premium payable to NHA towards the later years of the concession period. The Government was also of the view that the stressed projects could be salvaged by facilitating them in the form of allowing deferment of premium payments with a view to ensure that Government interest is protected. Accordingly, the policy for Rationalization of Premium quoted by concessionaire in respect of already awarded Highways projects, till 04th March 2014, has been notified by the Government and NHA Board has been authorized to consider each individual case on merits subject to the condition that the financial stress shall be limited to the premium payment and not linked to any other cash shortfall.